

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

MA 561/2017 IN  
CSA 689/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES: Dalton Capital Advisors (India) Pvt.Ltd.

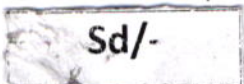
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

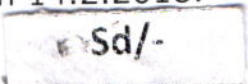
S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

MA 561/107 IN CSA No.689/230-232/NCLT/MB/MAH/2017

Due to paucity of time, list this matter on 14.2.2018.

  
**V. NALLASENAPATHY**  
 Member (Technical)

  
**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)